



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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November 13, 2009

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration Certificate No. & Date	Date of Cancellation
1.	M/s. Vishnu Credits Private Limited	26, Moti Nagar, New Delhi-110015	14.01293 dated September 28, 1998	October 09, 2009
2.	M/s. Nav Uday Finance & Leasing Private Limited	486, Jheel Khuranja, Delhi-110051	N-14.01454 dated February 29, 2000	October 09, 2009
3.	M/s. Alankar Sapphire Developers (P) Ltd.	Flat No.4, R.R., Apartments, 3&4 Manglapuri, Mehrauli, New Delhi-110030	N-14.02924 dated May 30, 2003	October 09, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2009-2010/714

Ajit Prasad
Manager